

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**  
**Competition Appeal (AT) No. 100 of 2018**

**IN THE MATTER OF:**

**The Avadh Sugar & Energy Ltd.**

**...Appellant**

**Versus**

**Competition Commission of India& ors.**

**...Respondents**

**ORDER**  
**(Virtual Mode)**

**12.02.2021-** Let the Fixed Deposit Receipt be renewed for another period of six months from the date of Maturity.

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**

**[Dr. Alok Srivastava]**  
**Member (Technical)**